

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3557
ANSWERED ON:16.08.2010
CRITERIA FOR ALLOCATION OF FUNDS
Lal Shri Kirodi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether different criteria have been prescribed for different schemes in order to allocate funds to District Rural Development Agencies under Rural Development and Poverty Alleviation Programme;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has reviewed the criteria on the basis of assessment of the implementation of the various schemes from time to time;
- (d) if so, the details thereof;and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Yes, Sir. Different criteria have been prescribed for different schemes in order to allocate funds to District Rural Development Agencies under Rural Development and Poverty Alleviation Programmes being implemented by the Ministry of Rural Development. One of the main criteria for funds allocation is incidence of rural poverty.

(c) to (e): The criteria for allocation of funds under different schemes is reviewed by the Government from time to time in consultation with the concerned Ministries and States.